

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 24/04/2017 AT 10.30 AM**

**PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/194/2016

NAME OF THE PETITIONER(S) : A. Prakash

NAME OF THE RESPONDENT(S) : M/s. Malabar Hotels Pvt Ltd & 3 Others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. *Kannan P.T.*
for For mandal & Associates

Counsel for.
Respondents No 1, 2 and 4

(Signature)

2. *K. Ramasamy*

Counsel for Petitioner d.d.

ORDER

Counsel representing both the parties are present. Both the parties sought time for submitting final arguments. Time extended at their request. Put up on **20.06.2017 at 10.30 A.M.**

(Signature)
(Ch. Md. Sharief Tariq)
Member (Judicial)

(Signature)
(K. Anantha Padmanabha Swamy)
Member (Judicial)